## **National Company Law Tribunal**

## Allahabad Bench

CP. NO 95/AId/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: VM RESUSTS & Restaurant PVE'Ltd.

SECTION OF THE COMPANIES ACT: U/S 241 of the companies Act, 2013.

SI. NO.

Name

Designation

Representation

Signature

1.

2.

## Order Dated 16.03.2017

CP No.95/Alld/2017: M/s V.M. Resorts & Restaurnat Pvt. Ltd.

Advocate Gunjan Goel alongwith C.S. Shiva Nigam appears for the company petitioner they informed that notices to the respondent company have been sent through speed post however, the proof of service is still awaited. Therefore the petitioner is directed either to file affidavit of proof of service by making verification from the website of the India Post about delivery of the notices to the parties, or the petitioner is at also liberty to issue a fresh notice to respondent.

The case is now fixed for appearance of parties and Hearing on 10<sup>th</sup> April, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)